

13. All such women should be either given training and education or should be otherwise gainfully employed so that no institution becomes a sheer resting place for lazy-bones.
14. The women should be discharged from Shelter-Homes after decision by the Managing Organisations which will take into consideration any follow-up programme where found desirable.
15. Effective rehabilitation programmes should be chalked out, both, for corrective institutions and shelter homes established under the Act.
16. The Children of Prostitutes being a highly vulnerable group should be provided education, preferably in Boarding Schools. There is no need for separate institutions for such children as it might give them a stigma. To motivate the implementing agencies like the Police and the Judiciary to adopt a proper and healthy attitude, orientation courses should be provided for them to make them aware of their duties and responsibilities in the wider context.
17. There is need for arousing public interest in the subject. Therefore, educational programmes should be broadcast through the radio and T.V. and other publicity media to make the people aware of the need for cooperation with other implementing authorities.
18. The large scale acquittals under the Immoral Traffic Prevention Act are generally due to the extreme degree of proof beyond a reasonable doubt demanded from the Prosecution which in the nature of things under the Act is extremely difficult to establish. The Workshop, therefore

recommends wider use of presumptions under which prima-facie case should be established on the mere evidence of the special Police Officer and his equivalent, the Investigating Officer. The burden to prove 'Not guilty' should be shifted to the defendant as in the case of economic and other offences.

Doctors rally against low pay scales

6997. SHRI G. S. BASAVARAJU :
SHRI H. N. NANJE GOWDA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Central Health Service and other Services Doctors, Associations held a rally on March 30, 1987 to protest against the low pay scales.

(b) whether Government had given earlier any assurance to meet the demands of doctors for the revision of their scales of pay;

(c) if so, whether such assurance has been fulfilled; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Government is not aware of any rally having been held on March 30, 1987 by CHS and other Services Doctors' Associations.

(b) No Sir.

(c) and (d) Do not arise.

Conference on blood transfusion

6998. SHRIMATI D. K. BHANDARI:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Medical Experts have opined that to prevent AIDS in the country screening of blood donations from professionals and other high-risk groups is necessary;

(b) if so, the details of such an opinion;

(c) what action Government propose to take on those suggestions;

(d) the suggestions made by Medical Experts at the 13th National Conference of Indian Society of Blood Transfusion held from 6 to 8 March, 1987; and

(e) the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) The Inter-country consultation on prevention and control of AIDS held at W.H.O. South East Asia Regional Organisation on 15th and 16th July, 1986 has recommended :

- (i) Routine screening of professional and frequent blood donors.
- (ii) Random sampling of blood samples for AIDS anti-body.

(iii) Debarring of high-risk group from donating blood.

(c) Instructions have been issued asking the blood banks to screen professional blood donors for AIDS antibody. W.H.O. has recommended that blood for transfusion should be tested for AIDS when the risk of transferring the virus is significant and when the benefit of such testing outweigh other important factors in providing blood.

(d) and (e) The Government is aware of the 13th National Conference of Indian Society of Blood Transfusion held on 6 to 8th March, 1987 but the recommendations are not yet available.

Profitability of Public Sectors of Railways

6999. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of RAILWAYS be pleased to state the profitability of the Public Sectors of the Railways other than the Railway Finance Corporation, annually during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : The table below indicates profitability achieved by Rail India Technical & Economic Services Limited (RITES) & Indian Railway Construction Company Limited (IRCON) during the last three years :

(Figures in crores of Rs.)

	RITES			IRCON		
	1983-84	1984-85	1985-86	1983-84	1984-85	1985-86
Profit before Tax.	5.49	5.60	5.90	15.44	20.55	21.87
Profit after Tax.	4.54	4.10	4.39	12.75	18.17	18.77